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CA 126/01.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admission and
hearing with OA 125/01.
(Part heard)

Bench

MP
8/9/03

original order dt. 9.9.03
is kept with OA no.
125/01.

MP
15/9/03

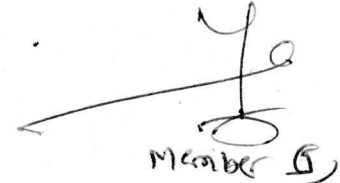
Copy of common order
dt. 9/9/03 issued to the
counsel for both
side & the same copy
of order issued to all
the reports. by Post with
OA no. 125/01.

S.O.

MP
12/9/03

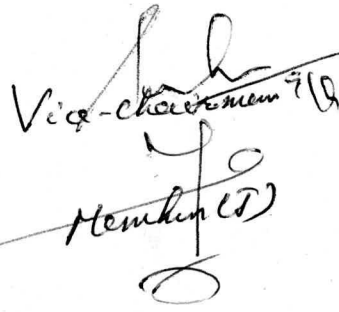
25.08.03

Call this matter on 09/09/2003
at 10.30 AM OA 125/01.


Member B

order dated 9.9.03

For the reason recorded
vide common order dated 9.9.03
in O.A. 125/01, this O.A. is disposed
of. No costs.


Vice-Chairman

Member C